OFFICE OF THE BAR COUNCIL OF MEGHALAYA SHILLONG

No. HCM.II/50/2014-Estt/ 721

Dated Shillong, 22nd July, 2022

NOTIFICATION

It is hereby notified that the Final Electoral list of the learned advocates eligible for exercising electoral rights in the election of Bar Council of Meghalaya is published for general information.

Member Adhoc Committee of Bar Council of Meghalaya, Shillong

Memo No. HCM.II/50/2014-Estt/ 721-A Copy to:

Dated Shillong, 22nd July, 2022

- Shri K.S. Kynjing, Senior Advocate, High Court of Meghalaya for favour of kind information.
- 2. Shri H. L. Shangreiso, Senior Advocate, High Court of Meghalaya for favour of kind information.
- The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/ Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
- 4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.
- The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
- 6. The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
- The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
- 8. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
- The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
- The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
- 11. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
- 12. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
- 13. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.

- 14. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
- 15. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
- 16. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
- 17. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
- The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
- 19. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
 - 20. Notice Board.
 - 21. Office File.

Member Adhoc Committee of Bar Council of Meghalaya, Shillong

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